

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-516**

Appeal No.- 135/252/ND/2022

**IN THE MATTER OF:**

Rohella Developers & Infrastructure Pvt. Ltd.  
**Vs.**  
ROC

**....Applicant**

**.....Respondent**

**SECTION**

U/s 252

**Order delivered on 18.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, list the matter on **22.02.2023**.

Sd/-

(Court Officer)